

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 15/RP/2018 in Petition No. 98/TT/2016**

- Subject** : Review Petition No. 15/RP/2018 seeking review of order dated 30.8.2016 in Petition No. 98/TT/2016.
- Date of Hearing** : 18.12.2018
- Coram** : Shri P.K. Pujari, Chairperson  
Dr. M. K. Iyer, Member
- Review Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Karnataka Power Transmission Corporation Ltd. (KPTCL) and 15 others
- Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri S. S. Raju, PGCIL  
Shri S. K. Venkatesan, PGCIL

**Record of Proceedings**

Learned counsels for PGCIL and TANGEDCO advanced their arguments on admission of the instant review petition.

2. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

